## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated \_\_\_ April, 2016

No. HCM. II/58/2016-Estt/ All the learned Advocates who have submitted their willingness to subscribe for printed copy of cause list on payment, are requested to deposit the subscription fee for the period ending 31.03.2017 amounting to Rs. 800/- (Rupees eight hundred only), through Treasury Challan under the Head of Accounts "0070 – other administrative service 01 Admn. Of Justice – 800 – other receipts", and furnish a copy of the same to the undersigned on or before 12<sup>th</sup> May, 2016.

In continuation of the notices issued on the subject, it is further notified that printed copies of cause list shall now be available for the Advocates who have expressed willingness to subscribe on payment provided they make the deposit and furnish a copy as aforesaid.

The subscribers are requested to make arrangements for collecting their copies of cause lists from the Enquiry Counter which is on the ground floor of the High Court of Meghalaya.

By Order,

REGISTRAR GENERAL

Memo No. HCM. II/58/2016-Estt/ 1339 A Copy to:- Dated 29 April, 2016

- 1. The Registrar, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar, High Court of Meghalaya, Shillong.
- The Joint Registrar-cum-OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrars, High Court of Meghalaya, Shillong.
- 7. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong.
- 8. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
- 9. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
- 10. The Superintendent (Judl), High Court of Meghalaya, Shillong,
- 11. The Sr. Translator (I/C Stationery), High Court of Meghalaya, Shillong.
- 12. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 13. The Court Officer, High Court of Meghalaya, Shillong.

- 14. The Court Masters, High Court of Meghalaya, Shillong.
- 15. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 16. Shatrudhan Upadhaya.
- 17. J.M. Thangkhiew.
- 18. P.D.Bujarbaruah.
- 19. G.S.Massar.
- 20. B. Bhattacharjee.
- 21. S. Changkija.
- 22. K. Paul.
- 23. Kiron Barua.
- 24. Themis. T. Diengdoh.
- 25. S.R. Sen.
- 26. Mithu Mahanta.
- 27. Subhasis Chakrawarty.
- 28. B.M.R. Chyne.
- 29. K. P. Bhattacharjee.
- 30. A.S. Diddiqui.
- 31. N.G. Shylla.
- 32. S. Sengupta.
- 33. A.H. Hazarika.
- 34. N. Dasgupta.
- 35. H.S. Thangkhiew.
- 36. L. Khyriem.
- 37. P. Nongbri.
- 38. N. Mozika.
- 39. Philemon Nongbri.
- 40. L. Byrsat.
- 41. A. Thangkhiew.
- 42. K. Warjri.
- 43. W.S. Gayang.
- 44. S. Shyllam.
- 45. S.P. Mahanta.
- 46. Ramnt Rav.
- 47. K. Sunar.
- 48. Tshering Y.B.
- 49. V.K. Jindal.
- 50. Notice Board.
- 51. Office file.

REGISTRAR GENERAL

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